REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SIXTIETH REPORT



LOK SABHA SECRETARIAT NEW DELHI August, 1956

0.12

MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

- 1. Sardar Hukam Singh-Chairman.
- 2. Shri Raghunath Singh.
- 3. Shri Nageshwar Prasad Sinha.
- 4. Shri Ganesh Sadashiv Altekar.
- 5. Shri Goswamiraja Sahdeo Bharati.
- 6. Shri Narendra P. Nathwani.
- 7. Shri Radheshyam Ramkumar Morarko
- 8. Shrimati Ila Palchoudhuri.
- 9. Shri N. Rachiah.
- 10. Dr. Natabar Pandey.
- 11. Shri Bhawani Singh.
- 12. Shri T. B. Vittal Rao.
- 13. Shri C. Madhao Reddi.
- 14. Shri N. Sreekantan Nair.
- 15. Shri Rayasam Seshagiri Rao.

SECRETARIAT

Shri N. C. Nandi-Deputy Secretary.

CONTENTS

| | | | | | | | | | | | PAGES |
|--|---|---|---|---|---|---|---|----|---|---|-------|
| Report | • | • | • | • | • | • | • | •. | • | • | r |
| APPENDIX (Proceedings of Lok Sabha re adoption of the Report). | | | | | | | | | | 2 | |

- I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf, this their Sixtieth Report.
- 2. The Committee met on the 27th August, 1956 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 31st August, 1956.
- 3. The members whose resolutions had been included in the List of Business for the 31st August, 1956 and the representatives of the Ministries concerned had been invited to present their views on these resolutions before the Committee. None of the Members was able to attend the sitting. The representatives of the Ministries of Home Affairs, Production and the Department of Atomic Energy attended the sitting.
- 4. The Committee after hearing the representatives of the Ministries concerned with the Resolutions and considering all aspects with respect to the resolutions in the List of Business for the 31st August, 1956, recommend the following time-table:—
 - (I) Resolution regarding Appointment of a Committee to enquire into the Working of the Directive Principles of State Policy.
- Out of the total time of 3 hours allotted to this Resolution, I minute was taken up on the 17th August, 1956. The balance of 2 hours and 59 minutes would be available on the 3 1st August, 1956.
 - (2) Resolution regarding Nuclear and 3 hours.
 Thermonuclear tests,
 - (3) Resolution regarding Nationalisation 2½ hours. of Coal Mines.
 - (4) Resolution regarding Enquiry into 2 hours, the activities of Foreign Missionaries in India.

HUKAM SINGH.

NEW DELHI, The 28th August, 1956.

APPENDIX

Motion Re: Adoption of the Sixtieth Report of the Committee on Private Members' Bills and Resolutions.

The following motion was moved by Shri Nageshwar Prasad Sinha and was adopted by the House on the 31st August, 1956:—

"That this House agrees with the Sixtieth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 28th August, 1956."

[L.S. Deb., Part II, dated the 31st August, 1956.]